

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 421**  
**Company Petition No.236/ND/2022**

**IN THE MATTER OF:**

Mr. Sanjay Sawhney ... Applicant

Versus

M/s Seagull Buildwell Private Limited & Ors. ... Respondent

**Order under Section 241(1),Sec. 242(4),Sec. 244(1),Sec. 245.**

**Order delivered on 18.01.2023**

**Coram:**

**MR. P.S.N. PRASAD**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. U. K. Chaudhary, Ms. Ranjana Roy,  
Mr. Gaurav Mitra, Mr. Pervinder, Mr. Shikher Upadhyay, Mr. Ishan Roy, Advs.  
For the Respondent : Mr. Abhishek Anand, Mr. Sahil Bhatia,  
Mr. Avinash Bhati, Advocates  
Adv. Sumesh Dhawan, Adv. Vatsala Kak and Adv. Raghav Dembla, appearing  
for the Respondent No. 4 and 5.

**ORDER**

Heard the submissions made by the Learned Counsel for the petitioner. Let  
this matter be posted for hearing on 19.01.2023.

**Sd/-**  
**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

**Sd/-**  
**P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**